

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/30/2020

Date : 23.03.2020

The headquarter of **Ms. Pinky Meena** an officer in Civil Judge Cadre, presently under awaiting posting orders at Rajasthan State Judicial Academy, Jodhpur, is hereby changed from Rajasthan State Judicial Academy, Jodhpur to District & Sessions Judge, Jaipur Metropolitan, Jaipur w.e.f. 23.03.2020 till further orders.

BY ORDER,

[Signature]
23.3.2020
REGISTRAR GENERAL

No.Estt.B2(v)1/2020/1119

Date : 23.03.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General / Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. District & Sessions Judge, Jaipur Metropolitan, Jaipur.
12. Concerned Officer/Posts/Treasury Officers.
13. The Director, Rajasthan State Judicial Academy, Jodhpur for information & necessary action.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell

[Signature]
23.3.2020
REGISTRAR GENERAL

Ghanshyam Manglani
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Regd. No. 243250

To,

1. Shri Narendra Modi, Prime Minister of India
2. Shri Ashok Gahalot, Chief Minister of Rajasthan
3. Shri Indrajit Mahanty, Hon'ble Chief Justice of Rajasthan
4. Shri D.B. Gupta, Chief Secretary of Rajasthan
5. Shri Rohit Singh, Additional Chief Secretary (Medical & Health), Rajasthan

RE: Suggestions to deal with unprecedented situation of COVID -19 Pandemic

Respected All,

As we all are aware that India is collectively fighting **COVID -19** and preparing itself for **stage III i.e. community spread**. In this crucial situation and to battle with COVID-19, I write to share important suggestions to deal with the Pandemic COVID -19. To meet the challenges of the said Pandemic, as it is approaching stage III (Community Spread), I suggest as follows:

1. Suggestion 1 – How to meet the requirement of Isolation/quarantine Centres

- a. As we all are aware that India is not having sufficient and required isolation and quarantine facilities in hospitals and medical centres across the country but at the same time Hotels, resorts occupancy rates have significantly gone down. Accordingly, to mitigate the need of the isolation and quarantine centres, Hotels should be converted into the same. Further, as the hotels business are badly impacted, they may be compensated for the same, if deem fit.
- b. This will achieve the following purposes 1. Sufficient availability of isolation and quarantine centre 2. Will keep Hotels economically viable in the current situation 3. May help to labours of said industry to retain their Jobs.

2. Suggestion 2 – Allocation of Role & Responsibility of various Government Department

Ghanshyam Das Manglani

a. To meet the challenges of any Pandemic, Epidemic or any natural disaster, it is imperative to have sufficient work force. Presently, because of lock down/curfew, officials of central/state government departments have been asked to work from home (virtual leave). It is suggested that instead of keeping such a huge work force idle at the time of National Crisis due to COVEID – 19, their services should be utilized in mitigating the such unprecedented situation. Therefore, various Government Department should be given specific Role and Responsibilities. For Example – Rajasthan Housing Board (RHB), Jaipur Development Authority (JDA), Jaipur Municipal Corporation (JMC), Public Works Department (PWD) etc should be given responsibility to convert all the Community Centres/guest houses into Isolation or quarantine Centres and employees of RHB should be deployed at Community centres along with medical staff to take care of basic arrangements such as Food & Beverages/Transportation of Patients/arrangements of medicines etc.

b. Coronavirus Screening -

- i. It is further suggested that ward wise allocation of area to the various Government Department should be done for Coronavirus screening.
- ii. A time bound programme of the screening should be given to the Departments. Screening training should be given to Officials of the respective department which are to be deployed for the said screening so that every resident of the area can be screened in minimal time.

Thanking You
With due regards,
Ghanshyam Manglani
Advocate

Place : Jaipur
Date : March 23, 2020